



ICAI/IDTC/2020-21/Rep/11

10th September, 2020

Shri S K Rahman,
Joint Secretary,
Goods and Services Tax Council,
5th Floor, Tower II, Jeevan Bharti Building,
Janpath Road, Connaught Place,
New Delhi-110 001



Esteemed Sir,

Reg: Request for extension of Annual returns in Form GSTR 9 and GSTR 9A alongwith GST Audit Certificate in GSTR 9C from September 30, 2020 to December 31, 2020

The Institute, being a partner in nation building, has always been proactively supporting the Government in implementation of GST by providing suggestions at each stage of development, be it pre-implementation or post-implementation of GST, be it on policy issues or procedural aspects. Further, Institute has been playing crucial role in GST Knowledge Dissemination among all the stakeholders through our technical publications, GST Newsletter, Live Webcasts, E-learning, Courses, Conferences and programme.

It is evident that COVID – 19 (Coronavirus) has affected the entire world including India. The World Health Organisation (WHO) has announced COVID – 19 outbreaks a pandemic. Majority of the offices are working only partially. Life has almost comes to standstill and people are working for survival.

Therefore, we request your goodself to provide appropriate relaxation to the registered person and extend due dates of filing GST Annual return and GST Audit for the year 2018-19 by three month till December, 31 2020. This would provide needed relaxation to the trade, in combating the circumstances arising out of Coronavirus.

We would be very grateful if a suitable order may be issued to this effect at the earliest. We shall be glad to provide any further input as may be required and your office may reach us at gst@icai.in or 9310542608.

Warm regards,

Yours faithfully,

CA. Rajendra Kumar P
Chairman

GST & Indirect Taxes Committee